

Central Administrative Tribunal  
Principal Bench: New Delhi

OA- 330/98

New Delhi this the 19th day of March, 2001

Hon'ble Mr. V.K. Majotra, Member (A)  
Hon'ble Mr. Shanker Raju, Member (J)

Dr. A.N. Bhowmick  
S/o late Shri R.C. Bhowmick  
Resident of Raipur, address for service of notices  
C/o Shri SantLal Advocate  
C-21(B) New Multan Nagar,  
Delhi-110056.

-Applicant  
(By Advocate: Shri Sant Lal)

Versus

1. The Union of India, through the Secretary, Ministry of Water Resources, Shram Shakti Bhawan, New Delhi-110001.
2. The Chairman, Central Ground Water Board, Ministry of Water Resources, Room No.406, Shram Shakti Bhawan, New Delhi-110001.
3. The Union Public Service Commission, through the Secretary UPSC, Dholpur House, Shahjehan Road, New Delhi-110011.
4. Dr. S.P. Sinha Ray, Regional Director, Headquarters Office of C.G.W. Board, N.H-IV, Faridabad 121001.
5. Dr. Suraj Kumar Sharma, Regional Director (NHP) Headquarters Office of C.G.W. Board, N.H.-IV, Faridabad 121001.

-Respondents  
(By Advocate: Shri P.H. Ramchandani with  
Shri S.M. Arif)

ORDER (Oral)

Mr. V.K. Majotra, Member (A)

Shri Sant Lal states that the applicant has been promoted to the next higher grade in his turn. Thus, he does not want to pursue his case. The OA is dismissed as withdrawn. No costs.

S. Raju  
(Shanker Raju)  
Member (J)

V.K. Majotra  
(V.K. Majotra)  
Member (A)

CC.